NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

NOTICE

Dated 06.11.2018

Please take notice that the matter listed on 12.11.2018 in the Court of Registrar, will be taken up on 10.12.2018.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Vardhman Jain
	(Old RTPE No. 323/1996)		

By Order

Deputy Registrar

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